N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that **with effect from 2nd January 2023**, following directions have been given by the Single Bench presided over by the **Hon'ble Shri Justice AMIT BORKAR** :-

1. All circulations for First Appeals and matters arising out of Family Courts Act will be granted as per the days notified below.
2. First Appeals for admissions will be taken up on every Monday, Tuesday and Wednesday.
3. Matters arising out of Family Courts Act will be taken up on every Thursday and Friday.
4. First Appeals for final hearing will be listed chronologically and taken up from Monday to Friday after admission board is over.
5. No adjournment shall be granted on any ground for the First Appeals listed on final hearing board.

High Court of Judicature at Bombay)
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dated : 27th December 2022)

Sd/-
(H. M. BHOSALE)
I/c. Registrar (Judicial-I)